

ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-11-0001

No. 576/3/2004/JS.II/Vol.I

Dated: 5th February, 2009

To

The Chief Electoral Officers of
All States/Union Territories.

Subject: Commission's instructions regarding violation of the provisions for
maintenance of secrecy of voting – regarding.

Sir/Madam,

Your attention is invited to the Commission's order dated 11th May, 2004 on the above subject, enclosed with the Commission's letter No. 576/3/2004/J.S.II dated 11th May, 2004. The Commission has reconsidered the matter and, in view of the practical difficulty in enforcing it, the Commission has decided to withdraw the said order.

This may be brought to the notice of all Returning Officers and other election related authorities.

Kindly acknowledge receipt.

Yours faithfully,

(Narendra N. Butolia)
Under Secretary)